Website: www.nclat.nic.in



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 20.04.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 21.04.2025 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT)	Dr. Sunil Gupta	Palash S Singhai	Harsh Saxena
	(Ins) No. 1401 &	Vs.		Shevaaz Khan
	1402 of 2024 &	Vineeta Maheshwari & Ors.		Karan Valecha- R1
	I.A. No. 5090,			Rahil Gupta- R2
	5091, 5092, 5093			Himanshu Satija
	of 2024			
	Part Heard			
2.	Comp. App. (AT)	Ghanashyam Misra & Sons Pvt.	Mahesh Agarwal	Arjun Krishnan
	(Ins) No. 224 of	Ltd. & Anr.		Ankur Singh-R1
	2023 & I.A. No.	Vs.		Pranav Sachdeva
	804, 805, 806,	Edelweiss Asset Reconstruction		Namrata Saraogi-R2
	1592, 1593 of	Company Ltd.		
	2023 & 6919 of			
	2024			
	Part Heard			
3.	Comp. App. (AT)	New Okhla Industrial Development		Abhishek Anand
	(Ins) No. 1107 of	Authority	Chaudhary	Mohak Sharma
	2023 & I.A. No.	Vs.		Sajal Jain-R1
	3820, 3832, 3833	Anand Sonbhadra & Ors.		
	of 2023			
	(With Defects)			
	Part Heard			
4.	Comp. App. (AT)	Gaurav Katiyar,	Rishabh Jain	Vidhi Kapoor
	(Ins) No. 963-965	RP of Earthcon Universal		Brijesh Kumar Tamber
	of 2024 & I.A.	Infratech Pvt. Ltd.		Vinay Singh Bist
	No. 6406, 6407,	Vs.		Simran Jyot Singh-
	6408, 6628 of	Nisus Finance & Investment		R3&4
	2024	Managers LLP & Ors.		Harshal Kumar- SRA
	Part Heard	With		Wamika Chadha Saurabh Jha- R1

		Website: www.nclat.nic.in				
5.	Comp. App. (AT)	Consortium of DS Infraheights	Harshal Kumar	Rishabh Jain		
	(Ins) No. 969 &	Pvt. Ltd. & Anand Buildtech Pvt.		Gaurav Katiyar		
	970 of 2024 &	Ltd.		Mrinal Harsh Vardhan		
	I.A. No. 3519,	Vs.		Aishwarya Singh-R2		
	3521, 3523, 7147,	Nisus Finance & Investment		, ,		
	7148, 7149, 7150	Infratech Pvt. Ltd. & Ors.				
	of 2024	miracen i va Bia. & org.				
	Part Heard	With				
6.	Comp. App. (AT)	Committee of Creditors of	Mrinal Harsh Vardhan	Vidhi Kapoor		
0.		Earthcon Universal Infratech Pvt.	Williai Haisii Valuilaii	_		
	(Ins) No. 1175 of			Ishita Ahuja		
	2024 & I.A. No.	Ltd.		Harshal Kumar		
	7152 of 2024	Vs.		Rishabh Jain		
		Nisus Finance & Investment				
	Part Heard	Infratech Pvt. Ltd. & Ors.				
		With				
7.	Comp. App. (AT)	Committee of Creditors of	Mrinal Harsh Vardhan	Vidhi Kapoor		
	(Ins) No. 1176 of	Earthcon Universal Infratech Pvt.		Ishita Ahuja		
	2024 & I.A. No.	Ltd.		Harshal Kumar		
	7153 of 2024	Vs.		Rishabh Jain		
		Nisus Finance & Investment				
	Part Heard	Infratech Pvt. Ltd. & Ors.				
		With				
8.	Comp. App. (AT)	Committee of Creditors of	Mrinal Harsh Vardhan	Vidhi Kapoor		
	(Ins) No. 1174 of	Earthcon Universal Infratech Pvt.		Ishita Ahuja- R1		
	2024 & I.A. No.	Ltd.		Harshal Kumar Gaurav		
	4192, 4193, 4701,	Vs.		Katiyar- RP, in-person		
	5504, 7151 of	Nisus Finance & Investment		Rishabh Jain		
	2024	Infratech Pvt. Ltd. & Ors.		Tabliaon valii		
	2021	miracen i vi. Eta. & Ois.				
	Part Heard					
9.	C A (ATT)		Chitranshul A. Sinha	A 1 ' 1 XX7 1		
9.	Comp. App. (AT)	Suraksha Asset Reconstruction	Cintransnul A. Sinna	Ashish Wad		
	(Ins) No. 1902 of	Ltd.		Meghna Rao		
	2024 & I.A. No.	Vs.		Harshit Goel		
	1300, 1737 of	Municipal Corporation of Greater		Siddharth		
	2025	Mumbai & Ors.		Dharmadhikari		
	D 4 II 1			Swati Arya		
	Part Heard	With				
10.	Comp. App. (AT)	Bank of India	Aditya Kumar	Ashish Wad		
	(Ins) No. 2014 of	Vs.		Siddharth		
	2024 & I.A. No.	Municipal Corporation of Greater		Dharmadhikari		
	7554 of 2024 &	Mumbai & Ors.		Swati Arya		
	1736 of 2025			Naman Tandon		
				Harshit Goel		
	Part Heard					
				Meghna Rao-R2		